

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 25th September, 2024

No. LJ (B).92/92/180 –In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint Dr. Probitra Roy Hajong, as the Executive Magistrate within Ri-Bhoi District, with immediate effect for a period of 1 (one) year.

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(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B). 92/92/180-A
Copy forwarded to:-

Dated Shillong, the 25th September, 2024

1. The Deputy Commissioner, Ri-Bhoi District, Nongpoh with reference to your letter No. DCRB (L&O) 21/2014/Pt/156, Dt. 10.09.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Savmonp
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.